

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7192
ANSWERED ON:14.05.2002
ANGANWADI WORKERS
ANANDRAO ADSUL;NARESH KUMAR PUGLIA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Anganwadi workers are promoted to the post of Supervisor;
- (b) if so, the criteria laid down in this regard;
- (c) whether requests from the State Government and demands from other quarters to relax the conditions of service of Anganwadi workers' promotion as supervisors have been received;
- (d) if so, the details in this regard;
- (e) whether some other demands have also been made by the Association;
- (f) if so, the details thereof; and
- (g) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

(a) Yes, Sir.

(b) The criteria laid in this regard are:

(i) Girls who are matriculate and have successfully completed the 11 months' Balsevika training course and also put in 8 years of service as Balsevika and Anganwadi Worker or both can also be appointed as Supervisors of Anganwadi in ICDS.

(ii) A female matriculate with 10 years experience as Anganwadi Worker can also be appointed as Supervisor.

(iii) Female graduates working as Instructors and Principals of training centres for Middle level ICDS functionaries and Anganwadi Workers can also be appointed as Supervisor. In case of

(i),

(ii) and

(iii) upper age limit may be relaxed to the extent of the period served by her as Balsevika/Anganwadi Worker/Instructor/Principal.

(iv) State Government have been requested to amend the recruitment rules for Supervisors by a provision that 25% Supervisors shall be recruited from amongst the Anganwadi workers who are matriculate and have put in 10 years of service.

(c)&(d) Requests have been received from some Anganwadi Workers' Association to fill up the post of Supervisors 100% by promotion of Anganwadi Workers.

(e)&(f) The other major demands made by AWWs Association/Union include increase in honorarium and treating them as regular employees.

(g) In principle it has been agreed to almost double the amount of honorarium to AWWs and Helpers.